

ORDER SHEET

O.A./MA/RA/CP NO. 1278 OF 2003Applicant/s O.P. Singh Respds. u.o. 1.9.95Advocate for Applicant/s Rahul Sahas Advocate for Respondent/s Sri P. Mathur A.M.

Notes of the Registry	Orders of the Tribunal	Sheet No. 20
REGISTRAR 20/4/09 List O.A./C.C.P./R.A. s before Hon'ble Bench for Adm./F.O./F.H. On 18/5/09 N.O.R. dt-15-5-09 OA is not admitted. OA filed after the service notices received by the then standing counsel respondents No. 1 to 4, dt. 17/10/03, counter Affidavit has been filed by Sri- Sri-P. Mathur counsel for respondent No. 1 (2 to 4,) No. 5 are pending. Supplementary Affidavit has been filed by Sri- counsel for applicant. Rejoinder Affidavit and Rejoinder Affidavit has been filed by counsel for applicant. Pleadings are complete. copy served upon other side, for-submitted. Sg 15/05/09 Sg (P)	18.5.2009 Hon Mr Justice A.K. Yog sm Hon Mr S.N. Shukla Am No time left. Adjourned to 10.11.2009. 10.11.2009 Hon'ble Mr Justice A.K. Yog, member (J) D.C. taking Hon'ble Mr. S.N. Shukla, member (A) This appeal has been filed against the impugned order of punishment dt. 18.01.1995, passed by Disciplinary Authority (Annexure 2/ compilation I) and affirmed in appeal vide order dt. 27.7.1995. Case called out after sufficient longtime. None appears on behalf of Applicant to assist the Court. O.A. is dismissed for non- prosecution. Dismissed in default. A.M. J.M. /Shashi/-	For ref